NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TP No.108/HDB/2016
CA No. 174/2017 in CP No.17/2014
SK Bigstar Foods Limited & Others
TM –Food Processing Ltd &Others
SK Bigstar Foods Limited & Others
397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aramielh Pandian	gr. Ad~		
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Blupesh RI	Sv. Adv Advocate	9966622805	
A-Sandhya Kani R28-R26	Adrocal	9966775212	De

ORDER

Heard. Shri P.H. Aravindh Pandian, Learned Counsel for the Petitioner submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.

MEMBER (Tech)

MEMBER (Judl)